

(b) Measures have been taken to control terrorism, and to counter fear-psychosis. Some of the needy migrants have been accommodated in camps at Jammu and are being given assistance.

(c) Attempts have been made to improve the law and order aspects of the situation and to restore the authority of the administration, and political initiative has also been taken to tackle the situation.

[*Translation*]

Setting up of Electronic Telephone Exchanges in all District Headquarters

508. SHRI HARI KEWAL PRASAD: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether Government propose to set up electronic telephone exchanges in all the district headquarters during 1990-91;

(b) the time by which pending work in regard to providing STD facility at places, where such facility is not existing will be completed; and

(c) the names of places proposed to the provided with STD facility during the current financial year?

THE MINISTER OF ENERGY AND MINISTER OF CIVIL AVIATION (SHRI ARIF MOHAMMAD KHAN): (a) No Sir.

(b) 380 District Headquarters are proposed to be provided with STD facility by March, 1990. It is planned to provide STD facility for all the remaining district Headquarters during 1990-91.

(c) The list of district Headquarters proposed to be provided with STD facilities during current financial year is given in the Statement below.

STATEMENT

1. Alibag
2. Aurangabad
3. Azamgarh
4. Barpetta Town
5. Banswara
6. Barmer
7. Barabanki
8. Bahraich
9. Ballia
10. Balurghat
11. Bhilwara
12. Bhuj
13. Churu
14. Chittoorgarh
15. Dūngpur
16. Deoria
17. Diu
18. Golaghat
19. Gopalganj
20. Gond-a
21. Hardoi
22. Jind
23. Jhabua

24. Jhalawar Amritsar district, in regard to terrorists; and
25. Jaisalmer (b) if so, whether Government propose to seek the cooperation of villagers in dealing with terrorists?
26. Jalore
27. Khagaria THE MINISTER OF HOME AFFAIRS (SHRI MUFTI MOHAMMAD SAYEED): (a)
28. Kupwara According to information available the people in general have become alienated with the extremists as a result of their criminal and violent activities.
29. Kasargod
30. Khargone (b) Yes, Sir.
31. Kailashaher **Compensation to Migrated Families and those killed in Punjab**
32. Narnaul
33. Nongstoin 510. SHRI KARIAMUNDA: I Will the Minister of HOME AFFAIRS be pleased to state.
34. Parbhani
35. Raisan (a) whether Government propose to grant compensation to those families who migrated from Punjab to other States and those killed by extremists and during riots in Punjab, Jammu and Kashmir and Delhi;
36. Ropar
37. Sahrasa (b) if not, the reasons thereof; and
38. Saiha
39. Sawai Madhopur (c) the total amount spent on migrants from Punjab to Delhi during the last three years?
40. Tonk
41. William Nagar. THE MINISTER OF HOME AFFAIRS (SHRI MUFTI MOHAMMAD SAYEED): (a) and (b). According to information available, a scheme for compensation to migrants from Punjab is being implemented in Haryana and Delhi. In the case of UP, the State Government have advised the District Magistrates to render assistance to the migrant families for their residences, employment and education for their children. Similarly, a scheme for payment of compensation to next of kin of those killed by extremists and during riots is also in operation in Delhi. The Government of Punjab have reported that no

[English]

Attitude of People Towards Terrorists

509. SHRI CHIRANJI LAL SHARMA: I Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether there are signs of change in the attitude of people, particularly villagers of